

**NATIONAL GREEN TRIBUNAL**  
**SOUTHERN ZONE, CHENNAI**  
**REGISTRAR'S COURT - CAUSE LIST**

Date: 22-02-2019

## Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.184 of 2017(SZ)	Sri Sunkara Swamy Naidu Welfare Organisation, Rep.,by its President, Sunkara Karthik, Yanam <b>Vs</b> The Union of India, Rep.,by Chief Secretary to Government of Pudhucherry, Pudhucherry and 12 others	M/s. S.Kishore Kumar <b>Counsel for Applicant</b>  M/s.K.R.Harin for R1,R3,R5,R12 M/s. H.Yasmeen Ali for R4,R6 to R8,R9,R10 M/s. T.Sai Krishnan for R11 M/s. A.Sathyabama for R13	27-03-2019

## Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Next Hearing Date
1	Application No.155 of 2017 (SZ)	M.Gobineelan Srrumugai, Coimbatore <b>Vs</b> The Secretary to the Government, Department of Environment and Forest, Government of Tamil Nadu, Chennai and 9 others	M/s R.Senthil Kumar <b>Counsel for Applicant</b> M/s. E.Manoharan for R1,R3 M/s. Rita Chandrasekar for R4 M/s.G.Karthikeyan for R5 M/s. S.R.Sundaram for R8 M/s. S.Vijayakumar R10	27-03-2019
2	Application No.235 of 2017(SZ)	P.K.Dhananjayan, Tiruvannamalai <b>Vs</b> The State rep., by Home Secretary, Home Department, Secretariat, Chennai and 6 others	M/s. K. Narayanan <b>Counsel for Applicant</b>  M/s. E. Manoharan for R1 to R7	27-03-2019

For further details, please log on to our website [www. greentribunal.gov.in](http://www.greentribunal.gov.in)

Registrar I/C